

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

18.

**IA(IBC)(LIQ.)/26(MB)2024 IN
C.P. (IB)/17(MB)2019**

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.04.2024**

NAME OF THE PARTIES:

Punjab National Bank
Vs
Ogd Services Limited

SECTION: 7, 33(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Saloni Kapadia a/w Mr. Karan Khetani, Ld. Counsel for the Resolution Professional/Applicant present.
2. Heard the Counsel and perused the records. **Reserved for orders.**

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)